

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 688**  
TO BE ANSWERED ON 26.07.2021

**Mumbai CZMP**

688. SHRI SHAKTISINH GOHIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) since when the proposal for Mumbai Coastal Zone Management Plan (CZMP) is pending for the approval with Government; and
- (b) by when the final approval would be granted to Mumbai CZMP?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) The State Government of Maharashtra *vide* their letter dated 9<sup>th</sup> June, 2021, has forwarded the draft Coastal Zone Management Plans (CZMPs) of Mumbai City and Mumbai Suburban Districts to the Ministry prepared as per provisions of the Coastal Regulation Zone (CRZ) Notification, 2019.

As per the provisions of CRZ Notification, 2019, the draft CZMP received from the State Governments / Union Territory Administration, after due examination, are placed before National Coastal Zone Management Authority (NCZMA) for their consideration. Subsequent to the receipt of recommendation from NCZMA, the plans are approved by Ministry for implementation by the concerned State Government / Union Territory Administration as per the provisions of the above said Notification.

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